



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329

सन्दर्भ संख्या : 127/NGT-67/23

दिनांक : 3/1/24

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Reply/response of UPPCB in compliance of the order dated 08.11.2023 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 465 of 2023 Ashish Sharma Versus State of U.P.

Sir,

Please refer to the order passed by Hon'ble National Green Tribunal on dated 08.11.2023 in Original Application No. 465 of 2023 Ashish Sharma Versus State of U.P., the report of the status of compliance is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal for perusal.

Enclosure- As above

Yours Sincerely

Deokumar Gupta
Digitally signed
by Deokumar
Gupta
Date: 2024.01.03
14:05:01 +05'30'
(D.K. Gupta)
Regional Officer

Copy to:

1. Shri Pradeep Misra, Advocate, Hon'ble National Green Tribunal, New Delhi for perusal and necessary action please.
2. Chief Environmental Officer, C-1, U.P. Pollution Control Board, Lucknow for information please.
3. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.

Deokumar Gupta
Digitally signed
by Deokumar
Gupta
Date: 2024.01.03
14:05:21 +05'30'
Regional Officer

Compliance Report

In

Original Application No. 465/2023

Ashish Sharma

Versus

State of U.P.

Order Date – 08.11.2023

Filed on Behalf of:

Uttar Pradesh Pollution Control Board

1. Background

Hon'ble NGT passed order on 08.11.2023 in O.A. No. 465/2023 in the matter of Ashish Sharma Vs State of U.P. and relevant paras of the order dated 08.11.2023 are reproduced below: -

"...1. Vide order dated 03.08.2023 this Tribunal constituted a Joint Committee to verify the factual position and take appropriate remedial action by following due course of law and submit factual and action taken report and notice was also ordered to be issued to the Project Proponent M/s Gaursons Promoters Pvt. Limited, Gaur Biz Park, Plot No. 1, Abhay Khand-2, Shanti Vihar, Indrapuram, Ghaziabad

2. In compliance of order dated 03.08.2023 report of the Joint Committee has been filed vide email dated 07.11.2023.

3. In view of the averments made in the application and observations made in the report of the Joint Committee, we consider it appropriate to seek response thereto from (1) State of Uttar Pradesh through District Magistrate, Ghaziabad, (2) Vice Chairman, Ghaziabad Development Authority, (3) Member Secretary, UPPCB and (4) M/s Gaursons Promoters Pvt. Limited. who stand impleaded as respondents no. 1 to 4. Memo of parties be prepared and attached with the application accordingly.

4. Mr. Pradeep Misra, Advocate has appeared for respondent no. 3 UPPCB and Mr. Mohit Yadav, Advocate has appeared for respondent no. 4-M/s Gaursons Promoters Pvt. Limited. The Registry is directed to issue notices to respondent no. 1 and 2.

5. Mr. Mohit Yadav, Advocate for respondent no. 4 seeks time to file reply/response on behalf of the respondent no. 4-M/s Gaursons Promoters Pvt. Limited.

6. Notice was served on respondent no. 4-M/s Gaursons Promoters Pvt. Limited specifically requiring it to file its reply/response within two months. Sufficient time was granted for filing of the same. There is no sufficient ground for granting adjournment for filing of reply/response by respondent no. 4-M/s Gaursons Promoters Pvt. Limited. Unnecessary adjournments cannot be allowed to be caused by such defaults. In the interest of justice adjournment is allowed subject to deposit of Rs. 25,000/- by respondent no. 4-M/s Gaursons Promoters Pvt. The costs be deposited with NGT Bar Association which will be entitled to utilize the same for extending facilities to the litigants visiting NGT and creating awareness for protection and improvement of the environment.

7. Replies/responses by the respondents be filed within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. List for further consideration on 05.01.2024.....”

2. **Action taken by the Joint Committee:**

In compliance of Hon’ble Tribunal’s orders dated 08.11.2023, Joint inspection of Project M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautambuddh Nagar was carried out on dated 29.12.2023 by the Joint Committee comprising of following officials in the presence of Mr Akshat, GM of project proponent.

- a. Atul Kumar, Additional Divisional Magistrate (F/R), Gautambuddh Nagar.
- b. Brijendra kumar Kushwaha, Manager (Health), Greater Noida Industrial Development Authority, Greater Noida.
- c. Deo Kumar Gupta, Regional Officer, U.P. Pollution Control Board, Greater Noida

The Joint Committee observed that project proponent has resolved all shortcomings found during previous visit of the Joint Committee, Copy of the Joint Committee inspection report is being annexed as **Annexure-1**.

3. **Action taken by the UPPCB:**

- A. In view of Joint Committee inspection report dated 14.09.2023, Show cause was issued by HO vide letter no. H02563/C-1/1514/2023, dated 01.11.2023. Compliance report has been submitted by project proponent through letter dated 28.11.2023, copy of same is annexed as **Annexure-2**.
- B. Joint Committee again visited the site on dated 29.12.2023. In view of the Joint Committee report, Recommendation has been sent by Regional Office, UPPCB, Greater Noida vide letter dated 29.12.2023 (copy of same is annexed as **Annexure-3**) to revoke show cause order dated 01.11.2023 with following condition:

- i. Project proponent shall deposit Environmental compensation of Rs. 5,35,000/- for defaulting period (From first site visit of the Joint Committee dated 14.09.2023 to date of verification of compliance dated 29.12.2023) as per CPCB's guidelines.
- ii. Project shall comply with Solid Waste Management Rules, 2016 as amended.
- iii. Project shall maintain good housekeeping, regular sanitization and use of anti odour chemicals in OWC section and nearby areas.

Status report is being submitted for kind perusal and necessary action please.

Annexure- 1**Joint inspection report of Project M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautambuddh Nagar in compliance of Hon'ble Tribunal's orders dated 08.11.2023,**

Joint inspection of Project M/s 14th Avenue, Gaur City-2, Greater Noida West, Gautambuddh Nagar was carried out on dated 29.12.2023 by undersigned in the presence of Mr Akshat, GM of project proponent.

Main observations of the Joint Committee:

- i. In reference to the report submitted by the Joint Committee on dated 14.09.2023, Show cause has been issued to said project under section 5 of E.P. Act, 1986 by UPPCB vide letter no. dated 01.11.2023
- ii. Project proponent has submitted reply on dated 28.11.2023 regarding show cause issued by UPPCB. As per project reply, all shortcomings have been removed by project proponent.
- iii. In view of reply of project, site inspection was carried out on dated 29.12.2023. It was found that collection, segregation and disposal of municipal waste generated from project is being done properly by project. No leakage was found in ducting arrangement of organic waste composting room.
- iv. Bleaching powder/ anti odour chemicals is being applied to control foul smell in OWC section.
- v. No foul smell was observed due to handling and operation of OWC section in nearby area.
- vi. Logbook is being maintained regarding quantity of daily generation and disposal of MSW in project.
- vii. Photographs taken during joint committee inspection are enclosed as **Annexure-1**.

Report is being submitted for kind perusal and necessary action.


29.12.23

(Deo Kumar Gupta)
Regional Officer,
U.P. Pollution Control
Board, Greater Noida


29/12/2023

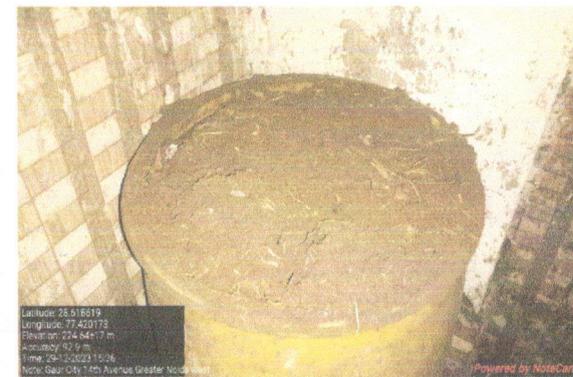
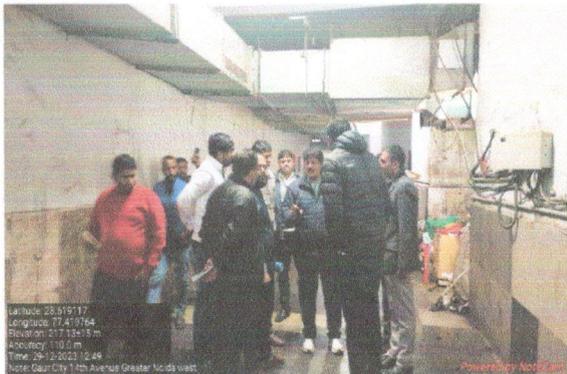
(Brijendra kumar kushwaha)
Manager-Health,
Greater Noida Industrial
Development Authority.



(Atul Kumar)
Additional Divisional Magistrate
(F/R),
Gautambuddh Nagar.

Annexure-1

Photographs taken during joint committee inspection are as given below:-



88

712

7464/ST Anm (FR)

5-12-23

R.O. - UP PCB - Greater Noida

Annexure-2

GAURSONS
your own world

To
The Chief Environment Officer
Uttar Pradesh Pollution Control Board,
T.C.-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010, Uttar Pradesh

For U.G.P.I.

Dated- 28.11.2023

अपर जिलाधिकारी (वित्त/राजस्व)
गौतम बुद्ध नगर

Sub : In response to your letter dated 01.11.2023 bearing reference number H02563/C-1/1514 concerning compliance of provisions of the Solid Waste Management Rules 2016 in the Group Housing Project 14th Avenue/GC-14, "Gaur City 2" at Plot No. GH-03, Sector-16C, Greater Noida, Uttar Pradesh

- Ref :**
1. Your Letter no. - H02563/C-1/1514 dated 01.11.2023 (Annexure 1)
 2. Receiving Copy of Letter No. 696/NGT-67/2023 dated 16.09.2023 (Annexure 2)
 3. Reply Letter Receiving to Pollution Control Board - Greater Noida (Annexure 3)
 4. Reply Posted via Speed Post to Pollution Control Board - Lucknow (Annexure 4)
 5. Photographs of cleaning of ventilation grills works and air leakages repair (Annexure 5)
 6. Log Book Copy of Solid Waste Management Works (Annexure 6)
 7. Log Book of Anti Odor chemical and bleaching power maintained at site (Annexure 7)
 8. Approved Sanctioned Map from Greater Noida Authority (Annexure 8)

Respected Sir,

We are writing in response to the above referenced letter sent to us by your esteemed office in compliance with the order dated 03.08.2023 passed by the Hon'ble National Green Tribunal in the OA No. 465/2023 Ashish Sharma Versus State of UP.

We wish to bring to your records that we had received the letter dated 16.09.2023 bearing reference number 696/NGT-67/2023 dated 16.09.2023 sent to us by the Uttar Pradesh Pollution Control Board, Greater Noida only on 28.10.2023. (Receiving Copy of which is attached as Annexure 2).

The reply to the said letter dated 16.09.2023 has been duly submitted by us vide our letter dated 03.11.2023 (Receiving Copy of the same is attached as Annexure 3) and a copy of the same was also sent to your esteemed office, at Lucknow via Speed Post on 04.11.2023. (Copy with Speed Post Receipt attached herewith as Annexure 4)

In View of the above the Company has already responded to concerns mentioned in this letter which are again stated as follows:-

1. The issue of unpleasant odors emanating from the area has been addressed by rectifying air leakages and ventilation grills cleaning work in the Garbage Room. (Photos of the same attached as Annexure 5)
2. Log Book copy of OWC Machine is submitted as Annexure 6

AEE I & II

For n.a. pt.

For Gaursons Promoters Private Limited

Ushah

Authorised Signatory



GAUR CITY-2

GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off.: Gaur Biz Park, Plot No. 1, Abhay Khand II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-434 3333 | Toll Free: 1800 180 3052

E: customercare@gaursonsindia.com | W: gaursonsindia.com

Regd. Off: 101, 1st Floor, Ashish Camm Complex, Plot No. 2/1 I SC New Rajpuram Enclave, Delhi-110093

REAL ESTATE | RETAIL | EDUCATION | HOTELS | NBFC | CONTRACTING | SPORTS | ENERGY

3. Regular use of Anti-Odor Chemicals and Bleaching Powder is being done in the Garbage Room. The logbook detailing the issuance of Anti-Odor Chemicals and Bleaching Powder to the Garbage Agency is annexed herewith as Annexure 7
4. The OWC Machine Room / Garbage Room is located underneath Tower I in Basement 1. The map depicting the OWC Room's location, as approved and sanctioned from Greater Noida Authority is attached herewith as Annexure 8

The Company is diligently maintaining the Garbage Room and using bleaching powder along with anti-odor chemicals on a daily basis. Therefore, we respectfully request your esteemed office not to take any coercive action against the Company and withdraw the averments made in the subject letter. We further request your good office to schedule a site inspection should you require a physical verification of facts.

Thanks,

Yours sincerely,

For M/s Gaursons Promoters Pvt. Ltd
Gaursons Promoters Private Limited

Akshat
(Authorized Signatory)
Mob-9811003970

Encl.as above

CC To:

1. The Regional Officer
Uttar Pradesh Pollution Control Board,
A-1, First Floor, Commercial Complex, Sector Beta-2
Greater Noida-Gautam Budh Nagar, Uttar Pradesh
2. District Magistrate-Gautam Budh Nagar



GAUR CITY-2

GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-434 3333 | Toll Free: 1800 180 3052

E: customercare@gaursonsindia.com | W: gaursonsindia.com

Regd. Off: 101, 1st Floor, Ashish Comm. Complex, Plot No: 2/3, LSC New Rajdhani Enclave, Delhi: 110092

REAL ESTATE | RETAIL | EDUCATION | HOTELS | NBFC | CONTRACTING | SPORTS | ENERGY

To
 The Regional officer, Greater Noida
 Uttar Pradesh Pollution Control Board,
 A-1, First Floor, Commercial Complex, Sector Beta-2,
 Greater Noida-Gautam Buddh Nagar (UP).

Dated- 03.11.2023

Sub : In response to your letter dated 16.09.2023 bearing reference number 696/NGT-67/2023 concerning compliances of order dated 03.08.2023 passed by the Hon'ble National Green Tribunal in (OA No. 465/2023 Ashish Sharma Versus State of UP) in the Group Housing Project 14th Avenue / GC 14 "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.)

- Ref : 1. Your Letter no. - 696/NGT-67/2023 dated 16.09.2023 (Annexure 1)
 2. Log Book Copy of Solid Waste Management Works (Annexure 2)
 3. SOP Issued to Garbage Agency document (Annexure 3)
 4. Technical Details of OWC Machine (Annexure 4)
 5. Approved Sanctioned Map from Greater Noida Authority (Annexure 5)
 6. Purchase order of Anti Odor chemical and bleaching power (Annexure 6)
 7. Photographs of OWC Machine in working condition (Annexure 7)
 8. Photographs of Solid Waste Management System at GC 14 Site (Annexure 8)
 9. Photographs of Manure Use in Horticulture Area within Project GC 14 (Annexure 9)
 10. Photographs of Garbage Room Deep Cleaning Work After Work Completion in Evening (Annexure 10)
 11. Photographs of ducting work maintenance work (Annexure 11)
 12. WO & Payment details of Maintenance Contract of Duct Work (Annexure 12)
 13. Log Book of Anti Odor chemical and bleaching power maintained at site (Annexure 13)

Respected Sir,

With reference to the above subject, we would like to inform that we have developed a Group Housing Project "Gaur City 2" at Plot no.-GH-03, Sector-16C, Greater Noida (U.P.).

In view of your Letter no. - 696/NGT-67/2023 dated 16.09.2023 which was received on 28th October 2023, we would like to state that the project GC14 (14th Avenue) consists of total 21 towers comprising of a total of 4693 flats. Presently, there are 3800 families residing in these complexes.

As per the calculation sheet below, total solid waste generated is approximately 5130 KGs out of which about 2000 kg/day is biodegradable waste. Two OWC Machines of 1000 Kg/day Capacity Each have been installed to manage this waste. (Please Refer Annexure 2).



GAUR CITY-2

GAURSONS PROMOTERS PRIVATE LIMITED

Regd. Off.: 101, 1st Floor, Ashish Comm. Complex, Plot No-2/3, LSC New Rajdhani Enclave, Delhi-110092

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indrapuram, Ghaziabad - 201014 (U.P.) India

Tel: +91-120-434 3333 | Toll Free: 1800 180 3052 | CIN: U45200DL2006PTC157197

E: customercare@gaursonsindia.com | w: gaursonsindia.com

For Gaursons Promoters Pvt. Ltd.

[Signature]
 Authorised Signatory

OWC Machine Calculation - GC 14 / 14th Avenue		
Description	Unit	Particulars
Occupied No. of Flats	Numbers	3800
Average Occupancy / Flat	Numbers	4.5
Total Population	Numbers	17100
Residential Refuse (As per NBC 2016)	Kg / Capita / Day	0.3
Estimated Waste Generated	Kg / Day	5130
Estimated Organic Waste Generated (40%)	Kg / Day	2052
Estimated Inorganic Waste Generated	Kg / Day	3078
Capacity of OWC Machine Installed at Site	Kg./Day	2000

- The Solid Waste Management System implemented at the site is detailed in the SOP issued to the Garbage Agency appointed for such purposes. (Please Refer Annexure 3).
- OWC Machine installed in the project is of Make - SMS Hydrotech from Faridabad. Daily electricity consumption of each machine is around 40 - 50 Units considering 12 - 14 Hours Operation per day. (For Technical Details Please Refer Annexure 4)
- The Manure generated from OWC Machine is used in landscaping areas within and outside the project. The excess manure is being handed over to the garbage vendor for self-use/sale.
- The OWC Machine Room / Garbage Room is located underneath Tower I in Basement 1. The map depicting the OWC Room's location, as approved and sanctioned from Greater Noida Authority is attached herewith as Annexure 5.
- Bleaching Power and Anti Odor chemical are being administered daily within the project premises for sanitation and cleaning purposes. A copy of Purchase order of Anti Odor chemical and bleaching power is attached herewith as Annexure 6.
- In extension of the aforementioned practices, we have diligently arranged for Solid Waste Management in strict compliance with the regulations stipulated in the Solid Waste (Management & Handling) Rules, 2016 published on 08.04.2016 by Ministry of Environment, Forest and Climate Change (MoEFCC), New Delhi (actual site images are annexed as Annexure 8) details of which are as follows :

- We are providing two distinct dustbins (Green and Blue) to facilitate waste segregation, primarily categorized as Dry and Wet Waste, allocated to each flat owner.
- Solid waste generated from each flat is collected using the respective dustbins for Dry and Wet Waste.
- We are undertaking Waste Segregation techniques by categorizing various types of waste such as Biodegradable, Non-Biodegradable, Recyclables, Hazardous, and E-waste within the Project.
- Biodegradable waste, sorted and segregated, is subsequently converted into compost via the Organic Waste Composter installed at the site (Images annexed as Annexure 7) and utilized in the Horticulture within the Project. (Images annexed as Annexure 9)
- Other segregated wastes like Non-Biodegradable, Recyclables, Hazardous and E-waste etc. are appropriately managed and subsequently handed over to the respective Waste Handling Agencies.

For Gaursons Promoters Pvt. Ltd.

GAURSONS PROMOTERS PRIVATE LIMITED

Regd. Off: Office No.-101, First Floor,
Ashish Commercial Complex, Plot No-2/3,
LSC New Rajdhani Enclave, Delhi-110092
Corp. Off: Gaur Biz Park Plot No.-1, Abhay Khand-II,
Indirapuram, Ghaziabad - 201014 (U.P.) India

TEL: +91-120-434 3333

TOLL FREE: 1800 180 3052

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W: gaursonsindia.com

CIN: U45200DL2006PTC157197



GAUR CITY-2

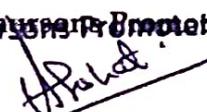
8. A total of 58 dustbins, each of 220 liters capacity and equipped with wheels, have been provided for the purpose of collecting garbage from the project.
9. The issue of unpleasant odors emanating from the area has been addressed by rectifying air leakages in the Garbage Room. Regular use of Anti-Odor Chemicals and Bleaching Powder has been implemented in the Garbage Room. Images depicting the deep cleaning process are appended to this letter as **Annexure 10**.
10. The logbook detailing the issuance of Anti-Odor Chemicals and Bleaching Powder to the Garbage Agency is annexed herewith as **Annexure 13**.
11. The repair and maintenance work for the ducting system is currently in progress and is expected to be finalized within the next ten days. Images of the maintenance work is annexed herewith as **Annexure 11**, accompanied by the Work Order Copy and Payment Details to the contractor, provided as **Annexure 12**.

In view of the above details and clarifications, we respectfully request your esteemed authority to render this complaint null and void.

Thanks,

Yours sincerely,

For ~~M/s Gaursons Promoters Pvt Ltd~~
~~For Gaursons Promoters Pvt Ltd~~


 (Authorized Signatory)
 Authorized Signatory
 Mob-9911640690
 Encl.as above

CC To:

The Chief Environment Officer,
 Uttar Pradesh Pollution Control Board,
 T.C. - 12V. Vibhuti Khand,
 Gomti Nagar, Lucknow - 226010

Monthly Report - Solid Waste Management

Name of Vendor - Bhavya Enviro Name of Operator - Shankar Project Name - 14th Avenue - Gaur City 2
 Total No of Flats - 4800 Occupied no. of Flats - 3800 Month & Year - 10th, 2022

Date	Time of Start of Waste Collection	Bio-Degradable (for OWC) Waste	Compost Prepared	Non Bio-Degradable (Recyclable) Waste	Inert/ Rejected Waste	Electric Meter Reading	Site Clearance Time	Daily Electric Power Consumption	Remarks	Signature of Operator	Signature of Gaur Maintenance Official
		Approx. in kg	Approx. in kg	Approx. in kg	Approx. in kg	Approx. in kg	PM	Unit Kwh			
01.5.22	8:30	1750	1710	12510	2245	64247	5:35	178	OK	[Signature]	[Signature]
02.5.22	8:10	1790	1350	12880	2270	64445	5:40	175	OK	[Signature]	[Signature]
03.5.22	8:05	1765	1300	13045	2403	64620	5:45	180	OK	[Signature]	[Signature]
04.5.22	8:00	1810	1395	12378	2608	64800	5:30	185	OK	[Signature]	[Signature]
05.5.22	8:10	1835	1430	12010	2337	64985	5:30	180	OK	[Signature]	[Signature]
06.5.22	8:20	1800	1400	13795	2164	65160	5:35	179	OK	[Signature]	[Signature]
07.5.22	8:15	1790	1380	14010	2450	65347	5:30	184	OK	[Signature]	[Signature]
08.5.22	8:30	1740	1350	12978	2119	65531	5:30	175	OK	[Signature]	[Signature]
09.5.22	8:00	1725	1310	12530	2433	65716	5:35	181	OK	[Signature]	[Signature]
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12.5.22	8:10	1695	1280	11790	2427	66242	5:40	182	OK	[Signature]	[Signature]
13.5.22	8:20	1720	1320	11500	2564	66427	5:35	180	OK	[Signature]	[Signature]
14.5.22	8:10	1750	1350	12332	2713	66612	5:30	192	OK	[Signature]	[Signature]
15.5.22	8:15	1800	1410	12780	2315	66802	5:35	183	OK	[Signature]	[Signature]
16.5.22	8:10	1820	1435	12500	2178	66985	5:30	179	OK	[Signature]	[Signature]
17.5.22	8:25	1840	1420	12140	2340	67167	5:35	182	OK	[Signature]	[Signature]
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21.5.22	8:20	1745	1335	14050	2442	67905	5:30	188	OK	[Signature]	[Signature]
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24.5.22	8:30	1732	1380	12240	2119	68460	5:35	176	OK	[Signature]	[Signature]
25.5.22	8:10	1705	1410	13580	2504	68645	5:30	183	OK	[Signature]	[Signature]
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27.5.22	8:10	1810	1420	11978	2078	69015	5:35	183	OK	[Signature]	[Signature]
28.5.22	8:15	1825	1435	11500	2245	69200	5:30	174	OK	[Signature]	[Signature]
29.5.22	8:10	1790	1395	11954	2310	69385	5:40	179	OK	[Signature]	[Signature]
30.5.22	8:00	1800	1410	12050	2369	69570	5:35	180	OK	[Signature]	[Signature]
31.5.22	8:00	1800	1410	12050	2369	69755	5:40	184	OK	[Signature]	[Signature]

Details of Consumables and maintenance works:

- 1. Separate dustbins (220 Kg. capacity each) should be available for Dry Waste, Wet Waste, E-Waste and Lamps/Battery
- 2. The site should be properly ventilated and In hygienic condition
- 3. Brief details about the Solid Waste Management Process & the Vendors contact should be displayed at the site.

Name & Signature
 (SWM Vendor) Shankar
 Proprietor

Name & Signature
 (Facility Manager) [Signature]



94
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

क्षेत्रीय कार्यालय

Annexure- 3

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर

ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स. 0120-232102

सन्दर्भ संख्या : 1205/C/G-90/2023

दिनांक : 29/12/23

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-1),
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: मेसर्स 14th एवेन्यू, गौर सिटी-2, प्लाट नं0 जी0एच0-03, सेक्टर- 16सी, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर के विरुद्ध पर्यावरण (संरक्षण) अधिनियम, 1986 के प्राविधानों के अन्तर्गत निर्गत कारण बताओ नोटिस दिनांक 01.11.2023 को निक्षेपित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक परियोजना के पत्र दिनांक 28.11.2023, जो बोर्ड मुख्यालय को सम्बोधित एवं इस कार्यालय को पृष्ठांकित है, का सन्दर्भ ग्रहण करने का कष्ट करें। तत्क्रम में मा0 अधिकरण द्वारा पारित आदेश दिनांक 08.11.2023 के अनुपालन हेतु संयुक्त समिति [अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर, प्रबंधक (स्वास्थ्य), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण एवं अधोहस्ताक्षरी] द्वारा परियोजना का निरीक्षण दिनांक 29.12.2023 को किया गया। संयुक्त आख्या संलग्न है। परियोजना के पत्र दिनांक 28.11.2023 के अनुसार संयुक्त समिति के पूर्व निरीक्षण दिनांक 14.09.2023 में पायी गयी कमियों को ठीक कर लिया गया है, जिसमें ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाईप के ज्वाइंट्स को एयर टाइट, सीलिंग कार्य पूर्ण कर लिया गया है एवं परियोजना से जनित ठोस अपशिष्ट का उचित भण्डारण, पृथक्कीकरण एवं ऑर्गेनिक वेस्ट कनवर्टर के माध्यम से उचित निस्तारण किया जा रहा है। अग्रेतर परियोजना के प्रतिउत्तर दिनांक 03.11.2023 के अनुसार परियोजना में 1000 कि0ग्रा0/दिन क्षमता का 02 ऑर्गेनिक वेस्ट कनवर्टर संचालित है, ऑर्गेनिक वेस्ट कनवर्टर संचालन सम्बन्धित लॉगबुक प्रेषित किया गया है, Anti odour chemical एवं ब्लीचिंग पाउडर का नियमित छिड़काव किया जा रहा है। संयुक्त समिति के निरीक्षण दिनांक 29.12.2023 के दौरान परियोजना द्वारा ठोस अपशिष्ट का भण्डारण, पृथक्कीकरण एवं ऑर्गेनिक वेस्ट कनवर्टर के माध्यम से निस्तारण उचित पाया गया। परियोजना में स्थापित ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाईप के ज्वाइंट्स के लिकेज को रबर पैड, सिलिका जैल आदि से ज्वाइंट्स को एयर टाइट किया गया है, संयुक्त समिति के निरीक्षण के दौरान डक्ट पाईप के आस-पास दुर्गन्ध की समस्या नहीं पायी गयी। ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध के नियंत्रण हेतु Anti odour chemical एवं ब्लीचिंग पाउडर का छिड़काव उचित पाया गया एवं परियोजना से जनित ठोस अपशिष्ट के जनन एवं निस्तारण के सम्बन्ध में लॉगबुक मेनटेन किया जा रहा है। परियोजना द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 का अनुपालन न किये जाने के कारण परियोजना के विरुद्ध रू0 5,35,000/- की पर्यावरणीय क्षतिपूर्ति आंकलित हुई है।

अतः उपरोक्त को दृष्टिगत रखते हुए परियोजना को निर्गत पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत कारण बताओ नोटिस दिनांक 01.11.2023 को सशर्त निक्षेपित किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : यथोपरि।

भवदीय

(डी0के0 गुप्ता)
29/12/23
क्षेत्रीय अधिकारी

मेसर्स 14th एवेन्यू, गौर सिटी-2, प्लाट नं० जी०एच०-03, सेक्टर- 16सी, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर की आख्या।

कृपया उपरोक्त परियोजना से जनित ठोस अपशिष्ट के प्रबंधन एवं निस्तारण का उचित प्रबंधन न होने के सम्बन्ध में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में OA No-465/2023 Ashish Sharma Versus State of U.P योजित है, जो वर्तमान में विचाराधीन है। मा० अधिकरण द्वारा पारित आदेश दिनांक 08.11.2023 के अनुपालन एवं उक्त परियोजना को राज्य बोर्ड के पत्रांक एच०2563/सी-1/1514 दिनांक 01.11.2023 द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत निर्गत कारण बताओ नोटिस के प्रतिउत्तर दिनांक 28.11.2023 के अनुपालन में संयुक्त समिति [अपर जिलाधिकारी (वि०/रा०), गौतमबुद्धनगर, प्रबंधक (स्वास्थ्य), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण एवं क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा] द्वारा परियोजना का निरीक्षण दिनांक 29.12.2023 को परियोजना प्रतिनिधि श्री अक्षत, जी०एम० की उपस्थिति में किया गया। संयुक्त आख्या की प्रति संलग्न है।

परियोजना के पत्र दिनांक 28.11.2023 के अनुसार संयुक्त समिति के पूर्व निरीक्षण दिनांक 14.09.2023 में पायी गयी कमियों को ठीक कर लिया गया है, जिसमें ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाईप के ज्वाइंट्स को एयर टाइट, सीलिंग कार्य पूर्ण कर लिया गया है एवं परियोजना से जनित ठोस अपशिष्ट का उचित भण्डारण, पृथक्कीकरण एवं ऑर्गेनिक वेस्ट कनवर्टर के माध्यम से उचित निस्तारण किया जा रहा है। अग्रेतर परियोजना के प्रतिउत्तर दिनांक 03.11.2023 के अनुसार परियोजना में 1000 कि०ग्रा०/दिन क्षमता का 02 ऑर्गेनिक वेस्ट कनवर्टर संचालित है, ऑर्गेनिक वेस्ट कनवर्टर संचालन सम्बन्धित लॉगबुक प्रेषित किया गया है, Anti odour chemical एवं ब्लीचिंग पाउडर का नियमित छिड़काव किया जा रहा है।

संयुक्त समिति के निरीक्षण दिनांक 29.12.2023 के दौरान परियोजना द्वारा ठोस अपशिष्ट का भण्डारण, पृथक्कीकरण एवं ऑर्गेनिक वेस्ट कनवर्टर के माध्यम से निस्तारण उचित पाया गया। परियोजना में स्थापित ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध को निष्कर्षण हेतु स्थापित डक्ट पाईप के ज्वाइंट्स के लिकेज को रबर पैड, सिलिका जैल आदि से ज्वाइंट्स को एयर टाइट किया गया है, संयुक्त समिति के निरीक्षण के दौरान डक्ट पाईप के आस-पास दुर्गन्ध की समस्या नहीं पायी गयी। ऑर्गेनिक वेस्ट कनवर्टर सेक्शन से जनित दुर्गन्ध के नियंत्रण हेतु Anti odour chemical एवं ब्लीचिंग पाउडर का छिड़काव उचित पाया गया एवं परियोजना से जनित ठोस अपशिष्ट के जनन एवं निस्तारण के सम्बन्ध में लॉगबुक मेनटेन किया जा रहा है।

परियोजना द्वारा पर्यावरण (संरक्षण) अधिनियम, 1986 का अनुपालन न किये जाने के कारण परियोजना के विरुद्ध पर्यावरणीय क्षतिपूर्ति सम्बन्धी गणना केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के

पत्र सं० बी-31011/बी०एम०डब्ल्यू०/2019/डब्ल्यू०एम०डी०-1 दिनांक 08.02.2019 द्वारा जारी गाइड लाइन के अनुसार निम्नवत् की जा सकती है-

उक्त परियोजना द्वारा संयुक्त निरीक्षण दिनांक 14.09.2023 में पायी गयी कमियों का निराकरण कर अनुपालन आख्या दिनांक 28.11.2023 को प्रेषित किया गया है। परियोजना द्वारा प्रेषित अनुपालन आख्या का सत्यापन संयुक्त समिति द्वारा दिनांक 29.12.2023 को किया गया। अतः दिनांक 14.09.2023 से दिनांक 29.12.2023 तक (कुल दिन 107 हेतु) गणना निम्नवत् है-

Environmental Compensation = 5000X107=5,35,000/- (रूपया पांच लाख पैंतीस हजार मात्र)

उपरोक्त को दृष्टिगत रखते हुए परियोजना को निर्गत पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-5 के अन्तर्गत कारण बताओ नोटिस दिनांक 01.11.2023 को सशर्त निक्षेपित किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है:-

- I. परियोजना द्वारा पर्यावरणीय क्षतिपूर्ति रू० 5,35,000/- को राज्य बोर्ड के सम्बन्धित खाते में एक माह के अन्दर जमा किया जाये।
- II. परियोजना द्वारा ठोस अपशिष्ट नियम-2016 यथा संशोधित का अक्षरशः अनुपालन सुनिश्चित किया जाये।
- III. परियोजना द्वारा उचित हाउस कीपिंग, नियमित सेनेटाईजेशन एवं एण्टी स्मेल केमिकल का छिड़काव सुनिश्चित किया जाये।
- IV. परियोजना से जनित सॉलिड वेस्ट का एकत्रण, भण्डारण एवं निस्तारण इस प्रकार सुनिश्चित किया जाये कि जनसामान्य को समस्या न हो।
- V. मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली एवं राष्ट्रीय राजधानी क्षेत्र और निकटवर्ती क्षेत्रों में वायु गुणवत्ता प्रबंधन आयोग तथा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा एनसीआर क्षेत्र हेतु समय-समय पर जारी आदेशों/निर्देशों का अक्षरशः अनुपालन सुनिश्चित किया जाये।

Vivek
(विवेक कुमार)
सहायक पर्यावरण अभियन्ता

18/29/23
(रणजीत सिंह)
सहायक पर्यावरण अभियन्ता

Kumar
29/12/23
(डी०के० गुप्ता)
क्षेत्रीय अधिकारी